#### COURT-1

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 193 OF 2017**

Dated: 20th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

### In the matter of:

GMR Kamalanga Energy Limited & Anr. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishrov Mukerjee Ms. Raveena Dhamija Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Anushree Bardhan

Ms. Poorva Saigal for R-2 & 3

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

mk/tpd